

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.43  
I.A. No.277 of 2024 in  
C.P. (IB)No.05/BB/2022**

**IN THE MATTER OF:**

Mr. A. N. SrinivasaRaje Urs *Sole proprietor of*  
*M/s. Sri krishna Enterprises* ... Petitioner  
Vs.  
M/s. Shreyas Papers Pvt. Ltd. ... Respondent

**Order under Section 9 of IBC, 2016**

**Order delivered on 23.04.2024**

**CORAM:**

**SHRI K. BISWAL  
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Shri Abhijith Attur

**ORDER**

**I.A. No.277 of 2024:**

1. The present Application has been filed by the Resolution Professional seeking to take on record the 02<sup>nd</sup> Progress Report for the Period from 22.12.2023 to 31.01.2024.
2. Heard the Ld. Counsel for the Applicant/RP.
3. In the circumstances, and for the reasons mentioned in the Application, the instant I.A. is hereby allowed by taking on record the 02<sup>nd</sup> Progress Report for the Period from 22.12.2023 to 31.01.2024.
4. Accordingly, **I.A.No.277 of 2024 is disposed of.**

Sd/-  
**MANOJ KUMAR DUBEY  
MEMBER (TECHNICAL)**

Puja

Sd/-  
**K. BISWAL  
MEMBER (JUDICIAL)**